and English versions) of the follow-Ministries/Departments for 1974-75:--

Papers laid

- (1) Ministry of Agriculture.
- (2) Ministry of Home Affairs,
- (3) Ministry of Petroleum and Chemicals,
  - (4) Ministry of Planning
- (5) Department of Atomic Energy, and
- (6) Department of Electronics. [Placed in Library. See No. LT-6652/74].

Papers under Tariff Commission Act

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): I beg to lay on the Table-

- (1) A copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951:--
  - (i) Report (1973) of the Tariff Commission on the Review of the Automobile Ancillary Industry.
  - (ii) Government Resolution No. 11(1)-Tar./73. dated the 29th March, 1974 (Hindi and English versions) notifying Government's decision on the above Report.
- (2) A statement (Hindi and English versions) showing retsons why the documents mentioned at (1) above could not be laid on the Table within the period prescribed in sub-section (2) of section 16 of the said Act.
  - (8) A statement (Hinsh and English versions) explaining the reasons for not laying simultaneously

the Hindi version of the Report mentioned at' (1) (1) above.

[Placed in Library. See No. LT-6653/ 741.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS THIRTY-NINTH REPORT

SHRI G. G. SWELL (Autonomous I beg to present the Thirty-ninth Report of the Committee on Private Members' Bills and Resolutions.

## PUBLIC ACCOUNTS COMMITTEE HUNDRED AND THIRD REPORT

SHRI JYOTIRMOY BOSU: (Dia-Harbour): I beg to presen! mond the Hundred and third Report of the Public Accounts Committee on action taken by Government on the recommendations contained in their Fiftieth Report on Chapter V of Audit Report (Civil) 1970 on Revenue Receipts and Report of the Comptroller and Auditor General of India for the year 1969-79 Contral Government (Civil)-Revenue Receipts relating to Other Direct Taxes.

13.04 hrs.

MATTERS UNDER RULE 377

(i) IRREGULAR ALLOTMENT OF LAND IN DELHI

श्री ग्रहल बिहारी बाजवेबी (म्बालियर): में नियम 377 के धन्तर्वत एक सार्वजनिक महत्व के मामने को उठाका बाहता हं। नई दिल्ली में एक हाउसिंग सोसांख्या है जिसका नाम है न्यू फैंड्स कीबाबैटिक हाउस बिल्डिय सोसाइटी । विस्ती के लेफ्ट-नेंट वक्नर इसकी मैंनेस्वय कारेटी के चेकर-मेन है। मैनेजिन फर्मेटी लीपटबेंट बंधनेप